OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

<u>ORDER</u>

.

The following transfer and postings are hereby made in official exigency, with immediate effect:

	nediate effect:		
S. No.	Name, Designation & Emp. Code	From	То
01	Shailendra Kumar Vashisth, SJA EC:25542382	Reader in the vacant court of District Judge (Commercial Court)- 02, Central, THC	Branch Incharge/SJA in Record Room (Sessions), THC
02	Sh. Roshan Lal, JA EC: 52113015	JA in RTI Cell, West, THC	JA in Record Room (Sessions), THC
03	Deepak Gahlot, JJA EC:30023539	JJA in Vulnerable Witness Deposition Complex (VWDC), THC	JJA in RTI Cell, West, THC
04	Parveen Kumar, JA EC:88678765	Asstt. Ahlmad in the vacant court of District Judge (Commercial Court)- 02, Central, THC	JA in Vulnerable Witness Deposition Complex (VWDC), THC
05	Lata Joshi, JA EC:71800515	JA in Accounts Branch, West, THC	JA in Facilitation Centre, East, KKD Courts
06	Neha Yadav, JA EC:44592873	JA in Facilitation Centre, East, KKD Courts	JA in Accounts Branch, West, THC
07	Pramod Kumar Gautam, SJA EC:60951505	Reader in the court of Ms. Anamika, Ld. MM-06, NDD, PHC	Reader in the court of Ms. Pragati, Principal Magistrate, JJB- 04, Family Court Complex, Vishwas Nagar, Delhi
08	Narendra Singh Negi, JA EC:12165	Reader in the court of Ms. Pragati, Principal Magistrate, JJB-04, Family Court Complex, Vishwas Nagar, Delhi	Reader in the court of Ms. Anamika, MM-06, NDD, PHC
09	Yashbir, JJA EC:40964638	Asstt. Ahlmad in the court of Sh. Sachin, MM (Digital Traffic Court), North-East, KKD Courts	Asstt. Ahlmad in the court of Sh. Abhishek Goyal, ASJ-03, Central, THC
10	Hem Raj, JJA EC: 81955794	Asstt. Ahlmad in the court of Sh. Abhishek Goyal, ASJ-03, Central, THC	Asstt. Ahlmad in the court of Sh. Sachin, MM (Digital Traffic Court), North-East, KKD Courts
11	Mukesh Kumar, JJA EC:80084206	Asstt. Ahlmad in the court of Ms. Moksha Bains, MM (NI Act)-05, South-East, Saket Courts	Asstt. Ahlmad in the court of Sh. Deepak Garg, DJ (Commercial Court)-09, Central, THC HC
12	Naresh Kumar, JJA EC:31300462	Asstt. Ahlmad in the court of Sh. Deepak Garg, DJ (Commercial Court)-09, Central, THC	Asstt. Ahlmad in the court of Ms. Moksha Bains, MM (NI Act)-05, South-East, Saket Courts
13	Namita Rani, JJA EC:11128517	Asstt. Ahlmad in the court of Ms. Manisha Khurana Kakkar, ASJ (FTC)-01, South, Saket Courts	North, Rohini Courts
14	Hariom, JJA EC:59401794	Asstt. Ahlmad in the court of Sanjeev Kumar Aggarwal, DJ (Commercial Court)-02, Central, THC	Asstt. Ahlmad in the court of Ms. Manisha Khurana Kakkar, ASJ (FTC)-01, South, Saket Courts
15	Manisha, JJA EC: 62188851	Asstt. Ahlmad in the court of Ms. Richa Manchanda, PO MACT-02, North, Rohini Courts	Asstt. Ahlmad in the court of Sanjeev Kumar Aggarwal, DJ (Commercial Court)-02, Central, THC
16	Neha Kaushik, JJA EC:12321907	JJA in Office Pool, Administration Branch-II (HQs), THC	JJA in Office Pool, Administration Branch-II, South- West, Dwarka Courts
17	Gokul Singh Negi, JA EC:62979850	Ahlmad in the court of Sh. Vipul Sandwar, MM-02, North-East, KKD Courts	Ahlmad in the court of Sh. Satvir Singh Lamba, Spl. Judge (NDPS), West, THC
18	Pankaj Kumar Gupta, JA EC:14070	Ahlmad in the court of Sh. Satvir Singh Lamba, Spl. Judge (NDPS), West, THC	Ahlmad in the court of Sh. Vipul Sandwar, MM-02, North-East, KKD Courts
19	Navdeep Chaudhary, JJA EC:78853737	JJA in CMM Office, Central, THC	JJA in Mediation Centre, THC

S. No.	Name, Designation & Emp. Code	From	То
20	Vipin Gautam, JJA EC:34637886	JJA in Mediation Centre, THC	JJA in CMM Office, Central, THC
21	Uma Shankar Chaudhary, SJA EC:2347/21047847	SJA in Copying Agency, North- West, Rohini Courts	SJA in Copying Agency, THC
22	Ajay Parihar, JJA	JJA in Office Pool, Administration Branch-II (HQs), THC	JJA in Office Pool, Administration Branch-II, South- East, Saket Courts
23	Santosh Malhotra, SJA EC: 87701733	Reader in the court of Ms. Shipra Dhankar, MM-01 (Immoral Traffic), Central, THC	Reader in the court of Ms. Rishika Srivastava, MM (Mahila Court)- 01, East, KKD Courts
24	Pradeep Kumar Sharma, JA EC: 95029276	Reader in the court of Ms. Rishika Srivastava, MM (Mahila Court)-01, East, KKD Courts	Reader in the court of Ms. Shipra Dhankar, MM-01 (Immoral Traffic), Central, THC
25	Anil Kaushik, JA EC:80787867	Ahlmad in the court of Ms. Bhujali, MM-01, North, Rohini Courts	Ahlmad in the court of Sh. Virender Singh, ASJ (FTSC) (POCSO), North-West, Rohini Courts
26	Sandeep Bansal, JA EC:71365739	Ahlmad in the court of Sh. Virender Singh, ASJ (FTSC) (POCSO), North-West, Rohini Courts	Ahlmad in the court of Ms. Bhujali, MM-01, North, Rohini Courts
27	Madhu Thakur, JA EC:10225874	Asstt. Ahlmad in the court of Sh. Naresh Kumar Laka, Spl. Judge (PC Act) (CBI)-20, RACC Asstt. Ahlmad in the court of Ms. Jyoti Kler, Spl. Judge (PC Act) (CBI)-18, RACC	JA in Nazarat Branch, Central, THC
28	Gaurav, JJA EC: 85720192	JJA in Nazarat Branch, Central, THC	Asstt. Ahlmad in the court of Sh. Naresh Kumar Laka, Spl. Judge (PC Act) (CBI)-20, RACC Asstt. Ahlmad in the court of Ms. Jyoti Kler, Spl. Judge (PC Act) (CBI)-18, RACC

Note: (a) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.

(b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

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(Narotiam Kaushal) 5 Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi

Dated, Delhi the

U 3 FEB 2024

No. 7957-8107 /P&T/Admn.II/HQs/2024

Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
- 2. The Officer/Officer In-Charge concerned.
- 3. The Personal Office of the undersigned.
- 4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
- 5. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
- The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
- 7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
- & The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
- 9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi